

- I. **Reports and Accounts (2018-19) of AMU, Aligarh; JNU, New Delhi; Sikkim University, Gangtok; EdCIL India Limited, Noida; AICTE, New Delhi and related Papers**
- II. **MOU (2020-21) between Government of India and EdCIL India Limited**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Dhotre Sanjay Shamrao, I lay on the Table—

I. (i) (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920:—

- (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2018-19.
- (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.4116/17/21]

(ii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 19 and sub-section (2) of Section 20 of the Jawaharlal Nehru University Act, 1966:—

- (a) Forty-ninth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2018-19.
- (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.3013/17/21]

(iii) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Sikkim University Act, 2006:—

- (a) Twelfth Annual Report of the Sikkim University, Gangtok, for the year 2018-19.
- (b) Annual Accounts of the Sikkim University, Gangtok, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T.4117/17/21]

(iv) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the EdCIL (India) Limited, Noida, Uttar Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T.3602/17/21]

(v) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.4118/17/21]

II. Memorandum of Understanding between the Government of India (Ministry of Education) and the EdCIL (India) Limited, for the year 2020-21.

[Placed in Library. See No. L.T.3568/17/21]